

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.265

**APPEAL/58(AHM)2023**

**Proceedings under Section 58 r.w 59 of Co. Act, 2013 r.w Rule 70 of NCLT Rules, 2016**

**IN THE MATTER OF:**

NEENA ANANT AMIN

.....Applicant

VS

JSL INDUSTRIES LIMITED

.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent : Ms. Sheenu Talreja, Adv. for Ms. Natasha Shah, Adv.

**ORDER**

None present for the applicant.

List for further consideration on 11.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**